

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4999
ANSWERED ON:09.12.2010
CONCESSION IN AIR FARE
Singh Baba Shri K.C.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any provision to give concession in airfare to accredited journalists and senior citizens;
- (b) if so, the rules in this regard;
- (c) if not, whether there is any proposal to give such concession; and
- (d) if so, the time by which it is likely to be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- The carriage by air is a contractual matter between the passenger and the carrier. Some scheduled domestic airlines provide airfare concessions in few categories, the details of which are available on their respective websites.

All the scheduled domestic airlines have been advised to display their citizen charter on their respective websites various facilities offered to the passengers, both in terms of free and chargeable, in a conspicuous manner so that passengers are aware of these before booking air tickets.

(c):- No, Madam.

(d):- Does not arise.